



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ



LIFE 65
Lifestyle for
Environment

PUNJAB POLLUTION CONTROL BOARD

No. 5435

E-mail

Dated. 16/08/2023

To

The Registrar,
Hon'ble National Green Tribunal,
New Delhi.

Subject: Status report in the matter of O.A. No. 346 of 2022 in the matter of H.C. Arora Vs State of Punjab and Ors.

Reference: Order dated 17.5.2022 and 21.9.2022 of the Hon'ble National Green Tribunal, New Delhi in the subject cited application.

Please find enclosed herewith the final report of the Joint Committee constituted by the Hon'ble National Green Tribunal vide order dated 17.5.2022 in O.A. No. 346 of 2022 titled as H.C. Arora Versus State of Punjab and others for consideration of Hon'ble National Green Tribunal. The report is being submitted by the Punjab Pollution Control Board being Nodal Agency for coordination and compliance, please.

DA/As above

[Signature]
Environmental Engineer
Regional Office, Faridkot

ਖੇਤਰੀ ਦਫ਼ਤਰ, ਫ਼ਿਰੋਜ਼ਪੁਰ ਰੋਡ, ਨੇੜੇ ਦਾਣਾ ਮੰਡੀ, ਫ਼ਰੀਦਕੋਟ

Regional Office, Ferozepur Road, Near Grain Market, Faridkot

Email: ppcbfdk@yahoo.com

Final Report of Joint Committee

(Constituted by Hon'ble NGT in O.A. No. 346 of 2022 in the matter of H.C. Arora Vs State of Punjab &Ors).

Brief background of the case

On the basis of a news report dated 1.5.2022 published in the Times of India, Sh. H.C Arora has filed an application before the Hon'ble National Green Tribunal with photographs, thereby seeking issuance of directions to the respondents or to any other agency for inquiring into the cause for serious deformities and disorders in about 40 children of village Dharangwala, Tehsil Abohar, District Fazilka, most probably because of the contaminated canal water consumed by the children and for preventing the occurrence of such deformities and disorders in the bodies of the children in the aforesaid village Dharangwala, Tehsil Abohar, District Fazilka.

The applicant has submitted before the Hon'ble National Green Tribunal that contaminated water coming from Abohar branch of Sirhind Feeder Canal is causing havoc to the citrus fruit crops in aforesaid village and the citrus trees have stopped bearing fruits. The children of aforesaid village are suffering from deformities on account of use of contaminated water which they get through the water works from Abohar Branch of Sirhind Feeder Canal which requires confirmation by the health authorities.

Constitution of Joint Committee: Order dated 17.5.2022

The Hon'ble National Green Tribunal vide order dated 17.05.2022, had constituted a Joint Committee comprising of the State Pollution Control Board, Chief Medical Officer and Deputy Commissioner, Fazilka, Punjab and directed to verify the factual position regarding contamination of canal water, ascertaining the source of contamination and causes of deformities in large number of children and damage to fruit bearing trees as alleged in the newspaper report and take remedial action on the basis thereof in accordance with law by following due process.

Submission of Report by the Joint Committee:

The Joint Committee had filed its report on 17.01.2023 before the Hon'ble National Green Tribunal and a copy of the report is enclosed as **Annexure-A** for kind perusal and reference.

Consideration of the Report of Joint Committee: Order dated 20.1.2023

After consideration of the matter, the Hon'ble National Green Tribunal was pleased to pass an order dated 20.01.2023, wherein the Joint Committee has been directed to get the surface and ground water samples collected from the affected place and to get the same analyzed for the presence of heavy metals. The relevant extract of the order dated 20.1.2023 as contained in paragraph 3 is reproduced herein below for kind perusal and reference:

"3. We have gone through the report of the Joint Committee. In the report of the Joint Committee reference has been made to analysis reports of water samples drawn from surface water and drinking water which are stated to be within the prescribed limits. However, the water samples drawn have been examined only with respect to the basic parameters and the water samples have not been examined for the presence of heavy metals. The Joint Committee is directed to get the surface and ground water samples collected from the affected place and to get the same analyzed for the presence of heavy metals.

List for further consideration on 20.04.2023."

Adjournment of the matter to 18.8.2023 : Order dated 20.04.2023

The matter was listed for hearing before the Hon'ble National Green Tribunal on 20.4.2023, however, the matter stands adjourned to **18.08.2023**.

Action taken by the Joint Committee

In compliance to orders dated 20.01.2023 passed by Hon'ble NGT, regular meetings of Joint Committee were held under the Chairmanship of the Additional Deputy Commissioner (Development), Fazilka on 27.06.2023, 20.07.2023 and 07.08.2023, wherein Civil Surgeon Office, Fazilka, Department of Horticulture, Abohar, Department of Water Supply and Sanitation and Punjab Pollution Control Board had participated. The compliance of orders passed by the Hon'ble National Green Tribunal were monitored in the meetings and necessary directions were passed by the Chairperson of the committee to submit reports by concerned stakeholders so that final joint report may be submitted before the Hon'ble Tribunal.

Reports of the concerned departments

1) Collection of samples by the Punjab Pollution Control Board and the Department of Water Supply & Sanitation: Analysis reports thereof

In compliance to orders dated 20.01.2023 passed by Hon'ble NGT, surface and ground water samples were jointly collected by the Punjab Pollution Control Board and the Department of Water Supply and Sanitation from the area in question and the samples were forwarded for analysis to the Head Office Laboratory of Punjab Pollution Control Board at Patiala. The action in this regard is summarized herein below:

- a) The samples of surface water were collected from Dharangwala miner at Pully on road from Dharangwala to Kundal on 09.05.2023 (from water supply source to Village Dharangwala) and as per analysis report, the concentration of all the parameters is within the acceptable limits as per drinking water specifications IS 10500:2012. A copy of analysis report is enclosed herewith as **Annexure B**.

- b) The ground water samples were also collected from 3 no. points i.e. Government Primary School Dharangwala; from the house of Sh. Devi Lal S/o Sony Ram of Dharangwala and from the house of Sh. Raj Kumar S/o Brij Lal of Dharangwala on 09.05.2023 and as per analysis report, the concentration of parameters TDS, Total Hardness, Calcium, Magnesium, Fluorine, Chlorine, Sulphate and Total Alkanitywere found to be beyond the acceptable limits as per drinking water specifications IS 10500 : 2012. A copy of analysis report is enclosed herewith as **Annexure-C**.
- c) There was, however, no detection of heavy metals such as Arsenic (As), Mercury (Hg), Nickle (Ni), Copper (Cu), Total Chrome (T.Cr.), Cadmium (Cd) and Lead (Pb), Benzene (Ch), Aluminum (Al), Barium (Ba), Beryllium (Be), CN, Manganese (Mn), Selenium (Se), Silver (Ag), Molybdenum (Mo) etc. in the above-mentioned surface water samples as well as ground water samples.
- d) Executive Engineer, Water Supply and Sanitation, Abohar vide office letter no. 4326 dated 18.11.2022 has earlier submitted the analysis report from Block Water Testing Laboratory, Abohar for water sample collected on 16.11.2022 from the water supply of the village Dharangwala after filtration and chlorination of canal water. As per the analysis report, concentration of all the parameters was found to be within the acceptable and permissible limits as prescribed in IS-10500:2012 standards, signifying that the water quality is fit for drinking purpose. The facts regarding this report had already been placed by the Joint Committee in its report earlier submitted to the Hon'ble National Green Tribunal vide email dated 2.12.2022.

2) Action by the Department of Health:

Civil Surgeon, Fazilka vide office letter no. 23/850 dated 7.8.2023 has reported to the Environmental Engineer-cum-Nodal Officer, Punjab Pollution Control Board, Faridkot that Community Health Officer (CHO) is daily conducting OPD at Health and Wellness Centre, Dharangwala and no case of chronic disease has been reported. Multipurpose Health Worker (Male and Female) and Asha Workers relating to the same village of Dharangwala are doing door-to-door routine survey relating to the health of the people of the area and no such case has been reported. It is further reported that Senior Medical Officer, In-charge of CHC Sitto Gunno, District Fazilka has organized a health check-up camp for children between age group 0 to 14 years of village Dharangwala on 14.11.2022 and a special health check-up camp on 6.3.2023 and it was found that none of the children as well as other people were suffering because of possibility of disease occurring through contaminated water.

3) Action by the department of Horticulture:

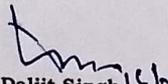
Horticulture Development Officer, Department of Horticulture, Abohar in various meetings of the Joint Committee has submitted that canal water is

being supplied to the plants of the area and there has been no harm to the citrus fruit crops of the area due to the use of canal water.

Conclusion

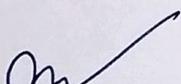
After considering the analysis reports of surface water and groundwater samples carried out by the Head Office Laboratory of the Punjab Pollution Control Board, Patiala, it is concluded that no heavy metals have been detected in the surface water samples (canal water supply) as well as ground water samples of village Dharangwala. The parameters, however, of TDS, Total Hardness, Calcium, Magnesium, Fluorine, Chlorine, Sulphate and Total Alkalinity in the groundwater samples were found beyond the acceptable limit as per drinking water specification IS 10500:2012. It is relevant to mention here that the ground water is not being used by the people of area for drinking purposes and potable water is being supplied by the Department of Water Supply and Sanitation in the area. As per report of the office of Civil Surgeon, Fazilka, no person was found to be affected by any disease due to the reason of contaminated water and there has been no damage to the citrus fruit crop as per the report of the Horticulture Department, Abohar, as canal water is being used for plantation in the area.

The final report is accordingly submitted to the Hon'ble National Green Tribunal for consideration and appropriate orders.


Er. Daljit Singh
Environmental Engineer,
PPCB, R.O., Faridkot


Er. Amritdeep Singh
Bhatthal,
Executive Engineer,
Deptt. of Water Supply
& Sanitation, Abohar


Dr. Satish Kumar
Civil Surgeon,
Fazilka


Sh. Amit Kumar
Panchal, IAS
Additional Deputy
Commissioner (D),
Fazilka



PUNJAB POLLUTION CONTROL BOARD

Regional Office, Ferozpur Road, Near Dhara Singh Colony, St. No. 2, Faridkot
Email: ppcbfdk@yahoo.com

No 6907

Through e-mail

Dated 07/12/2022

To

The Registrar,
Hon'ble National Green Tribunal,
New Delhi.

Subject: Status report in the matter of O.A. No. 346 of 2022 in the matter of H.C. Arora Vs State of Punjab & Ors.

Reference: Order dated 17.05.2022 and 21.09.2022 of the Hon'ble NGT, New Delhi in the subject cited application.

Please find enclosed a status report by Punjab Pollution Control Board, Nodal Agency in this case on behalf of Joint Committee in O.A. No. 346 of 2022 titled as H.C. Arora Vs State of Punjab & Ors for consideration of Hon'ble National Green Tribunal please.

DA: As above


**Environmental Engineer
Regional Office, Faridkot**

Report of Joint Committee

(constituted by Hon'ble NGT in O.A. No. 346 of 2022 in the matter of H.C. Arora Vs State of Punjab & Ors).

Background of the case

On the basis of a news report dated 1.5.2022 published in the Times of India, Sh. H.C Arora has filed an application before the Hon'ble National Green Tribunal with photographs, thereby seeking issuance of directions to the respondents or to any other agency for inquiring into the cause for serious deformities and disorders in about 40 children of village Dharangwala, Tehsil Abohar, District Fazilka, most probably because of the contaminated canal water consumed by the children and for preventing the occurrence of such deformities and disorders in the bodies of the children in the aforesaid village Dharangwala, Tehsil Abohar, District Fazilka.

The applicant has submitted before the Hon'ble Tribunal that contaminated water coming from Abohar Branch of Sirhind Feeder Canal is causing havoc to the citrus fruit crops in aforesaid village and the citrus trees have stopped bearing fruits. The children of aforesaid village are suffering from deformities on account of use of contaminated water which they get through the water works from Abohar Branch of Sirhind Feeder Canal which requires confirmation by the health authorities.

Orders passed by the Hon'ble National Green Tribunal

Order dated 17.5.2022

After consideration of the matter, the Hon'ble National Green Tribunal was pleased to constitute a Joint Committee of State Pollution Control Board, Chief Medical Officer and Deputy Commissioner, Fazilka vide order dated 17.5.2022 and called a factual and action taken report in the matter within two months. The relevant part of the order dated 17.5.2022 is reproduced herein below:

"4. We accordingly constitute Joint Committee of State PCB, Chief Medical Officer and Deputy Commissioner Fazilka, Punjab and direct the same to verify the factual position regarding contamination of canal water, ascertaining the source of contamination and causes of deformities in large number of children and damage to fruit bearing trees as alleged in the newspaper report and take remedial action on the basis thereof in accordance with law by following due process. State PCB will be the nodal agency for co-ordination and compliance. Factual and action taken report may be furnished within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List the matter for further consideration on 03.08.2022."

Order dated 21.9.2022

The case was fixed for hearing on 3.8.2022, but was adjourned to 21.9.2022. The Hon'ble National Green Tribunal was further pleased to pass an order dated 21.9.2022, the relevant extract of which is reproduced herein below:

Wm. 

"3. No request for extension of time for submission of report has been received from the State PCB. In fact, State PCB has not sent any communication what so ever to this Tribunal. Such inaction on the part of State PCB has to be viewed seriously. Repeated adjournments are caused due to non-receipt of the report. In view of the facts and circumstances, we are constrained to impose cost of Rs. 5000/- on State PCB. The costs be deposited with Punjab State Legal Authority and receipt for payment of the costs be sent to this Tribunal by way of Email.

4. The Joint Committee is directed to do the needful and submit its report within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

5. List for further consideration on 09.12.2022."

Reply filed by the Punjab Pollution Control Board

The order dated 21.9.2022 is considered by the Joint Committee and observed that the Punjab State Pollution Control Board has submitted reply in the matter vide letter no. 6769 dated 15.11.2022 (sent through email: ppcbfdk@yahoo.com to judicial-ngt@gov.in on 15.11.2022 at 2.50 p.m.) to the Hon'ble Tribunal and requested for exempting the Punjab Pollution Control Board from paying the cost of Rs.5000/- for the reasons mentioned and described in the reply.

Action taken by the Committee

In compliance to orders dated 17.5.2022 and 21.9.2022 passed by Hon'ble NGT, a meeting of Joint Committee was held under the Chairmanship of the Deputy Commissioner, Fazilka on 09.11.2022, wherein Civil Surgeon, Fazilka and the officers of the Punjab Pollution Control Board had participated. The orders passed by the Hon'ble National Green Tribunal were deliberated in the meeting and it was decided to summon all the concerned stakeholders at village Dharangwala on 14.11.2022 in order to check the factual position at site regarding contamination of canal water (if any) and ascertaining the source of contamination and causes of deformities in large number of children and damage to fruit bearing trees as alleged in the newspaper report.

Visit to the site and report of concerned departments

In compliance to the decision taken during the Joint Committee meeting on 9.11.2022, a team of concerned departments under the supervision of Additional Deputy Commissioner [ADC(D)] Fazilka visited village Dharangwala on 14.11.2022 and all the factors were considered. The concerned departments had submitted subsequent and consequent reports with regard to the contentions raised in the Original Application and the reports of various departments are summarized herein below.

Reports of the concerned departments**1. Department of Irrigation:**

Executive Engineer, Abohar Division submitted that River Sutlej and River Beas flows from Bhakra Dam and Pong Dam respectively & confluence at Harike Head works. Three canals i.e. Ferozepur Feeder, Rajasthan Feeder and Makhu Canal originates from Harike Head works. Further, Sirhind feeder originates from burji no. 55413-L of Ferozepur feeder and subsequently Abohar branch originates from burji no. 258171-Right of Sirhind feeder. Water from Abohar branch is utilized by residents of Abohar area for drinking and irrigation purposes. Further it was confirmed by the department during visit to the site on 14.11.2022 that Dharangwala minor originates from Abohar Branch, which feeds canal water to the village Dharangwala. Copy of report is enclosed as **Annexure-A**.

2. Punjab Pollution Control Board:

PPCB has collected surface water samples from the outlet of Dharangwala minor at Pulion Road between village Dharangwala and village Kundal on 10.11.2022 in the presence of residents of village. As per analysis report no. 24031-33 dated 17.11.2022 (Copy of report is enclosed as **Annexure-B**), Class of water is categorized as "C" which is suitable for drinking purpose after conventional treatment and disinfection as indicated from designated best use water quality criteria (enclosed as **Annexure-C**).

3. Department of Water Supply & Sanitation:

Executive Engineer, Water Supply and Sanitation, Abohar vide office letter no. 4326 dated 18.11.2022 (**enclosed as Annexure-D**) submitted analysis report from Block Water Testing Laboratory, Abohar for water sample collected on 16.11.2002 from the water supply of the village Dharangwala after filtration and chlorination of canal water. As per analysis report, concentration of all the parameters is within the acceptable and permissible limits as prescribed in IS-10500:2012, signifying the water quality is fit for drinking purpose.

4. Department of Health:

Sarpanch, Gram Panchayat, Village Dharangwala has certified that there are 20 no. sick children in the village instead of alleged 40 no. children (Copy of report is attached as **Annexure-E**). Civil Surgeon, Fazilka vide office letter no. 22/2683 dated 16.11.2022 submitted that Senior Medical Officer, In-charge of CHC Sitto Gunno, District Fazilka has organized a health check up camp for children between age group 0 to 14 years of village Dharangwala on 14.11.2022. In health check up camp, all the 20 no. sick children were examined and it was found that none of the child was suffering because of possibility of disease occurring through contaminated water. (Copy of report is attached as **Annexure-F**).

5. **Department of Horticulture:**

Deputy Director, Department of Horticulture, Abohar vide office letter no. 1665 dated 14.11.2022 has submitted that pollination process did not get completed due to sudden rise in temperature during last 15 days of March, 2022 resulting in lower yield of Citrus Fruits, which got aggravated by shortage in availability of canal water for irrigation purpose. It was evident that quality of canal water affects the yield of Citrus Fruits. (Copy of report is attached as **Annexure-G**). Further, on the basis of aforesaid analysis report of PPCB, the department vide its letter no.1708 dated 18.11.2022 has certified that there is no harmful impact of utilizing water from Dharangwala minor for irrigation purpose in Citrus gardens as relevant parameters like pH, EC and SAR are within the permissible limits. (Copy of report is attached as **Annexure-H**).

Conclusion

After considering the reports submitted by the Department of Irrigation; Punjab Pollution Control Board; Department of Water Supply & Sanitation; Department of Health and Department of Horticulture, it is concluded by the Joint Committee that none of the children was suffering because of the possibility of disease occurring through contaminated water and there is no harmful impact of utilizing the water from Dharangwala minor for irrigation purpose in Citrus gardens as relevant parameters like pH, EC and SAR were found to be within the permissible limits. Hence, there is no ill impact of canal water on the health of children and farming of Citrus Gardens.

Report is accordingly submitted to the Hon'ble National Green Tribunal for consideration and appropriate orders.


Dr. Guneet Sethi
 Environmental Engineer,
 PPCB, R.O., Faridkot


Dr. Satish Kumar
 Civil Surgeon, Fazilka


Sh. Sandeep Kumar, IAS
 Additional Deputy
 Commissioner (D), Fazilka

ਨੰਬਰ: 5280 /148 W

ਮਿਤੀ: 16/11/2022

ਸੇਵਾ ਵਿਖੇ,

ਮਾਨਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਫਾਜ਼ਿਲਕਾ।

ਵਿਸ਼ਾ :- ਲੱਬਿਤ ਮਾਮਲਿਆਂ ਦੀ ਸਟੇਟਮੈਂਟ ਰਿਪੋਰਟ ਤੇਜ਼ ਸਬੰਧੀ।

(ਅਬੋਹਰ ਇਲਾਕੇ ਦੇ ਪਿੰਡਾਂ ਵਿੱਚ ਕੈਂਸਰ ਅਤੇ ਹੋਰ ਭਿਆਨਕ ਬਿਮਾਰੀਆਂ ਤੇ
ਜ਼ਹਿਰੀਲੇ ਪਾਣੀ ਪੀਣ ਦੀ ਮਜ਼ਬੂਰੀ ਬਾਰੇ)

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਤੇ ਹਵਾਲੇ ਅਧੀਨ ਪੱਤਰ ਦੇ ਸਬੰਧ ਵਿੱਚ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਹਰੀਕੇ ਹੈਡਵਰਕਸ ਸਤਲੁੱਜ ਅਤੇ ਬਿਆਸ ਦਰਿਆਵਾਂ ਦੇ ਸੰਗਮ ਤੇ ਬਣਿਆ ਹੋਇਆ ਹੈ। ਬਿਆਸ ਦਰਿਆ ਰਾਹੀਂ ਪੋਂਗ ਡੈਮ ਦਾ ਪਾਣੀ ਅਤੇ ਸਤਲੁੱਜ ਦਰਿਆ ਰਾਹੀਂ ਭਾਖੜਾ ਡੈਮ ਦਾ ਪਾਣੀ ਰੋਪੜ ਹੈਡਵਰਕਸ ਹੁੰਦਾ ਹੋਇਆ ਹਰੀਕੇ ਹੈਡਵਰਕਸ ਪਹੁੰਚਦਾ ਹੈ। ਹਰੀਕੇ ਹੈਡਵਰਕਸ ਤੋਂ ਰਾਜਸਥਾਨ ਫੀਡਰ, ਫਿਰੋਜਪੁਰ ਫੀਡਰ ਅਤੇ ਮੱਥੂ ਕੈਨਾਲ ਨਹਿਰਾਂ ਨਿਕਲਦੀਆਂ ਹਨ। ਸਰਹੰਦ ਫੀਡਰ ਫਿਰੋਜਪੁਰ ਫੀਡਰ ਦੀ ਬੁਰਜੀ 55413-ਐਲ ਤੋਂ ਨਿਕਲਦੀ ਹੈ। ਅਬੋਹਰ ਏਰੀਏ ਨੂੰ ਪੀਣ ਯੋਗ ਅਤੇ ਖੇਤੀਬਾੜੀ ਲਈ ਪਾਣੀ ਦੀ ਸਪਲਾਈ ਅਬੋਹਰ ਬਰਾਂਚ ਤੋਂ ਹੁੰਦੀ ਹੈ। ਅਬੋਹਰ ਬਰਾਂਚ ਸਰਹੰਦ ਫੀਡਰ ਦੀ ਬੁਰਜੀ 258171/ਸੱਜਾ ਤੋਂ ਨਿਕਲਦੀ ਹੈ ਅਤੇ ਸਰਹੰਦ ਫੀਡਰ ਦਾ ਪਾਣੀ ਹਰੀਕੇ ਹੈਡ ਵਰਕਸ ਤੋਂ ਆਉਂਦਾ ਹੈ। ਨਹਿਰਾਂ ਵਿੱਚ ਪਾਣੀ ਛੱਡਣ ਤੋਂ ਪਹਿਲਾਂ ਸਤਲੁੱਜ ਦਰਿਆ ਵਿੱਚ ਇਕੱਠੇ ਹੋਏ ਪਾਣੀ ਨੂੰ ਹਰੀਕੇ ਹੈਡਵਰਕਸ ਤੋਂ ਡਾਊਨਸਟ੍ਰੀਮ ਛੱਡਿਆ ਜਾਂਦਾ ਹੈ। ਇਸ ਦੀ ਮੋਨੀਟਰਿੰਗ ਬੀਬੀਐਮਬੀ, ਰਾਜਸਥਾਨ ਸਟੇਟ, ਜਲ ਸਰੋਤ ਵਿਭਾਗ ਅਤੇ ਪੰਜਾਬ ਪਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ ਦੇ ਅਧਿਕਾਰੀਆਂ ਵੱਲੋਂ ਕੀਤੀ ਜਾਂਦੀ ਹੈ। ਪੰਜਾਬ ਪਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ ਵੱਲੋਂ ਪਾਣੀ ਦੀ ਕੁਆਲਿਟੀ ਦੀ ਰੈਗੂਲਰ ਮੋਨੀਟਰਿੰਗ ਕੀਤੀ ਜਾਂਦੀ ਹੈ।

ਇਹ ਆਪ ਜੀ ਦੀ ਸੂਚਨਾਂ ਅਤੇ ਅਗਲੇਰੀ ਯੋਗ ਕਾਰਵਾਈ ਹਿੱਤ ਹੈ ਜੀ।


ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ
ਅਬੋਹਰ ਕੈਨਾਲ ਮੰਡਲ
ਅਬੋਹਰ।

**PUNJAB POLLUTION CONTROL BOARD VAFAVARAN BHAVAN
NAHHA ROAD, PATIALA
WATER ANALYSIS REPORT**

1. Laboratory Sample No.	SW 900/H.O.Lab. Monitoring/2022
2. ULR Number	ULR/EC70/ISIR000000005575
3. Name of Industry	Surface water sample collected from the Outlet of Dhurangwala Minor at pull on Road b/w Dharanwala & Kundal Village.
4. Name of Sample collecting Officer	Er. Anshpreet Singh, AEE
5. Designation of Officer authorizing Test	EE, RO Faridkot
6. Type of Sample	Grab
7. Date & Time of Sample collection	10.11.2022
8. Date & Time of Sample receipt in Lab	11.11.2022
9. Period of Analysis	11.11.2022 to 17.11.2022
10. Test Methods	As per relevant parts of IS:3025/Methods of APHA and IS 1622

Results

Sr. no.	Point of Collection	From the outle of Dharangwala Minor at pull on Road b/w Dharanwala & Kundal Village
1	pH	8.0
2	Total Suspended solids mg/l	19
3	TDS mg/l	131
4	Bio-chemical Oxygen Demand mg/l	BDL
5	Dissolve Oxygen	8.0
6	Chemical Oxygen Demand mg/l	22
7	EC μ s/cm	186
8	Total Hardness mg/l	82
9	Calcium mg/l	28
10	Magnesium mg/l	3.0
11	T.Alk mg/l	76
12	Turbidity NTU	BDL
13	P. Alk mg/l	BDL
14	PO ₄ mg/l	BDL
15	Sulphate mg/l	8
16	Fluoride mg/l	BDL
17	FDS mg/l	97
18	Chloride mg/l	20
19	Nitrate Nitrogen mg/l	0.3
20	TKN mg/l	BDL
21	SAR	0.7
22	Boron mg/l	BDL
23	Free Ammonia mg/l	BDL
24	Ammonical Nitrogen mg/l	BDL
25	%Na	31
26	Potassium mg/l	4
27	Sodium mg/l	15
28	F.Coli MPN/100ml	1700
29	E.Coli MPN/100ml	200

---End of Report---

Endst. No: 24051-33

Scientific Officer

Dt. 17/11/22

A copy of the above is forwarded to the :-

1. The Chief Environmental Engineer (Water), Punjab Pollution Control Board, Ludhiana
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office, Bathinda.
3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Faridkot.

Asst. Scientific Officer

Designated Best Use Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total Coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling, Controlled Waste disposal	E	pH between 6.0 to 8.5 Electrical Conductivity at 25C micro mhos/cm Max. 2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l



ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ, ਜਲ ਸਪਲਾਈ ਅਤੇ ਸੈਨੀਟੇਸ਼ਨ ਮੰਡਲ, ਅਬੋਹਰ ।
ਕੈਨਾਲ ਕਲੋਨੀ, ਨਜਦੀਕ ਵਲਾਈਓਰ, ਹਨੁਮਾਨਗੜ ਰੋਡ, ਅਬੋਹਰ-152116
ਫੋਨ ਨੰ. 01634-220175
E-Mail ID:- sewss.divaboharpb@yahoo.com

To

Executive Engineer,
Punjab Pollution Control Board.
Faridkot.

No 4326 Date. 18/11/2022

Sub. Result of sample of Dharangwala.

In the above cited subject please find enclosed test results of water samples taken from water tank of water supply scheme DharangWala after filtration and chlorination of raw canal water.

DA/As above

Executive Engineer,
Punjab Pollution Control Board.

Executive Engineer,
W/S and Sanitation Division,
Abohar.

Date:

for Dharangwala

As per subject please find enclosed test results of water samples taken from water tank of water supply scheme DharangWala after filtration and chlorination of raw canal water.

Executive Engineer,
W/S and Sanitation Division,
Abohar.

BLOCK WATER TESTING LABORATORY, ABOHAR

Hanuman garh Road in Water works Near Bye pass, Abohar
 priyanka_gorde@thinksmartsoft.com

Er. Rakesh
 Sub-Division Khuhian Sarwar, Abohar DWSS Punjab

No.: Abohar/2223/00166 Dated : 17/11/2022

Subject : Testing Reports of Water Samples.

Reference: Your Letter/SRF No. 190 Dated: 16/11/2022

As per above cited subject and reference, Please find enclosed here with the report of 1 Water sample/s received on dated 16/11/2022. It is request to fill the attached feedback form and send it back to Block Water Testing Laboratory, Abohar

D/A : Test Report

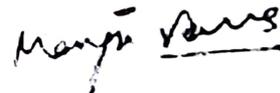
Abohar/2223/00166

Dated: 17/11/2022

Abohar

17/11/2022

Please find enclosed here with the report of 1 Water sample/s received on dated 16/11/2022. It is request to fill the attached feedback form and send it back to Block Water Testing Laboratory, Abohar



Authorized Signatory
For, Block Water Testing Laboratory, Abohar

Authorized Signatory,
 For, Block Water Testing Laboratory, Abohar

BLOCK WATER TESTING LABORATORY, ABOHAR

Hanuman garh Road In Water works Near Bye pass, Abohar
priyanka_gorde@thinksmartsoft.com

TEST REPORT

Name & Address of Customer : Er. Rakesh Sub-Division Khuhlan Sarwar, Abohar DWSS Punjab	Customer Reference No.	No : 190 Dated : 16/11/2022
	Sample Submitted by	Tek chand
	Date of Sample Receipt	16/11/2022
	Analysis Starting Date	16/11/2022
	Analysis completion Date	17/11/2022

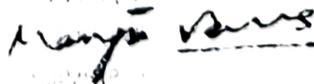
Discipline : Chemical Testing		Group: Water	
Test Report No.:	Abohar/2223/00166	Date of Issue :	17/11/2022
Registration no.:	Abohar/REG2223/00190	Condition of Sample :	Sealed
Source :	CANAL	Quantity/Type of Bottle:	1000 ml / Plastic Bottles
Scheme :	Dharangwala	Location/Depth :	Clear Tank / NA
Village :	Dharangwala	Habitation :	Dharangwala
Block:	Abohar	District :	Fazilka
Latitude :	Not Mentioned	Longitude:	Not Mentioned

Sample Type: **Water**

Sr. No	Parameter	Result	As per IS-10500:2012 (2nd Rev.)		Unit	Reference Method :
			Acceptable Limit	Permissible Limit		
1	pH	7.72	6.5-8.5	No Relaxation	--	IS 3025 (Part 11-1993) Electrometric Method
2	Colour	1	5	15	CU	IS 3025(Part 4-2021) Visual Comparison Method
3	Odour	Agreeable	Agreeable	Agreeable	--	IS 3025 (Part 5 – 2018) (Second Revision)
4	Taste	Agreeable	Agreeable	Agreeable	--	IS 3025 (Part 8 – 1984) (RA 2017)
5	TDS	300	500	2000	mg/l	IS 3025 (Part 16-1984) Gravimetric Method
6	Turbidity	0.5	1	5	NTU	IS 3025 (Part 10-1984) Nephelometric Method
7	Alkalinity	80	200	600	mg/l	IS 3025 (Part 23-1986) Indicator Method
8	Hardness	120	200	600	mg/l	IS-3025 (Part 21- 2019) EDTA Method
9	Calcium	21	75	200	mg/l	IS 3025 (Part 40-1991) EDTA Titrimetric Method
10	Magnesium	17	30	100	mg/l	APHA (23rd Ed.2017) Method: 3500-Mg+2 B By Calculation Method
11	Chloride	36	250	1000	mg/l	IS 3025 (Part 32-1988) Argentometric Method

This Report is issued under the following terms & Condition :

1. The results apply to the sample as received only.
2. The sample will be destroyed after retention time unless otherwise specified specially.
3. This report is not to be reproduce wholly or in part and can't be used as evidence in court of law.
4. Abbreviation used (TDS = Total Dissolved Solids, mg/l = milligram per liter, BDL = Below detection limit, APHA = American Public Health Association, IS = Indian Standard, NT = Not Tested, NA = Not Applicable NTU = Nephelometric Turbidity Unit, RA = Reaffirmed), ND=Not Detected
5. * Value not available or test not performed for this parameter.


Mrs. Manju
 Quality Manager
 Authorized Signatory
 For, Block Water Testing Laboratory,
 Abohar

ਗ੍ਰਾਮ ਪੰਚਾਇਤ ਪਿੰਡ ਧਰਾਂਗਵਾਲਾ (ਜਿਲ੍ਹਾ ਫਾਜ਼ਿਲਕਾ)

ਅੱਜ ਮਿੱਤੀ 14/11/2022 ਨੂੰ ਪਿੰਡ ਧਰਾਂਗਵਾਲਾ ਵਿੱਖੇ ਸਿਵਲ ਸਰਜਨ ਫਾਜ਼ਿਲਕਾ ਦੇ ਦਿਸ਼ਾ ਨਿਰਦੇਸ਼ ਹੇਠ ਸਪੈਸ਼ਲ ਮੈਡੀਕਲ ਕੈਂਪ ਰੱਖਿਆ ਗਿਆ ਜਿਸ ਵਿੱਚ ਸਾਡੇ ਪਿੰਡ ਦੇ 0 ਤੋਂ 14 ਸਾਲ ਦੇ ਬੀਮਾਰ ਬੱਚਿਆਂ ਦਾ ਚੈਕਅੱਪ ਕੀਤਾ ਜਾਣਾ ਸੀ।

ਇਸ ਕੈਂਪ ਵਿੱਚ ਸਾਡੇ ਪਿੰਡ ਦੇ ਬੀਮਾਰ ਸਾਰੇ ਬੱਚਿਆਂ ਦਾ ਚੈਕਅੱਪ ਕੀਤਾ ਗਿਆ ਜੋ ਕਿ 40 ਦੇ ਬਜਾਏ 20 ਬੱਚੇ ਸਨ।

ਸਰਪੰਚ

ਪਿੰਡ ਧਰਾਂਗਵਾਲਾ

ਸਰਪੰਚ 
ਗਰਾਮ ਪੰਚਾਇਤ ਧਰਾਂਗਵਾਲਾ 15/11/2022
ਤਹਿ. ਅਧਿਕਾਰ (ਜਿਲ੍ਹਾ ਫਾਜ਼ਿਲਕਾ)

ਦਫਤਰ ਸਿਵਲ ਸਰਜਨ, ਫ਼ਾਜ਼ਿਲਕਾ

Ph.01638-264105, E-mail civilsurgeonfazilka@gmail.com

ਸੇਵਾ ਵਿਖੇ,

Environmental Engineer-Cum-Nodal Officer
Punjab Pollution control Board
Faridkot.

ਨੰ:/ ੨੨/੨੬੬੩

ਮਿਤੀ. 16/11/2022

ਵਿਸ਼ਾ:

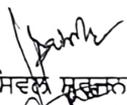
Order Passed by Hon'ble NGT in Q.A. No.346 of 2022 in the matter of H.C. Arora Vs State of Punjab & Ors.

Ref:-

ਆਪ ਜੀ ਦੇ ਦਫਤਰ ਦਾ ਪੱਤਰ ਨੰ:/6665-66 ਮਿਤੀ 04/11/2022 ਦੇ ਸਬੰਧ ਵਿੱਚ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਤੇ ਹਵਾਲੇ ਅਧੀਨ ਪੱਤਰ ਦੇ ਸਬੰਧ ਵਿੱਚ ਆਪ ਜੀ ਨੂੰ ਸੀਨੀਅਰ ਮੈਡੀਕਲ ਅਫਸਰ ਇੰਚ: ਸੀ.ਐਚ.ਸੀ. ਸੀਤੋਗੁੰਨੇ ਵਲੋਂ ਮਿਤੀ 14/11/2022 ਨੂੰ ਪਿੰਡ ਧਰਾਂਗਵਾਲਾ ਵਿਖੇ 0 ਤੋਂ 14 ਸਾਲ ਦੇ ਬੱਚਿਆਂ ਦਾ ਚੈਕਅਪ ਗਠਿਤ ਟੀਮ ਦੁਆਰਾ ਕਰਨ ਉਪਰੰਤ ਰਿਪੋਰਟ ਇਸ ਦਫਤਰ ਨੂੰ ਭੇਜੀ ਹੈ। ਜਿਸ ਦੀ ਕਾਪੀ ਆਪ ਜੀ ਨੂੰ ਇਸ ਪੱਤਰ ਨਾਲ ਨੱਥੀ ਕਰਕੇ ਅਗਲੇਰੀ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ ਜੀ ।

ਨੱਥੀ:(ਉਕਤ ਅਨੁਸਾਰ)

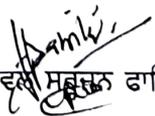

ਸਿਵਲ ਸਰਜਨ ਫ਼ਾਜ਼ਿਲਕਾ

ਪਿੱਠ.ਅੰਕਣ.ਨੰ:/ ੨੨/੨੬੬੪-੨੭

ਮਿਤੀ : 16/11/2022

ਉਤਾਰਾ:-

- (1) ਡਾਇਰੈਕਟਰ, ਸਿਹਤ ਤੇ ਪਰਿਵਾਰ ਭਲਾਈ ਵਿਭਾਗ, ਪੰਜਾਬ ਚੰਡੀਗੜ੍ਹ ਜੀ ਨੂੰ ਉਕਤ ਅਨੁਸਾਰ ਪ੍ਰਾਪਤ ਰਿਪੋਰਟ ਦੀ ਕਾਪੀ ਨੱਥੀ ਕਰਕੇ ਅਗਲੇਰੀ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ ਜੀ।
- (2) ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ ਫ਼ਾਜ਼ਿਲਕਾ ਜੀ ਨੂੰ ਉਕਤ ਅਨੁਸਾਰ ਪ੍ਰਾਪਤ ਰਿਪੋਰਟ ਦੀ ਕਾਪੀ ਨੱਥੀ ਕਰਕੇ ਅਗਲੇਰੀ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ ਜੀ।


ਸਿਵਲ ਸਰਜਨ ਫ਼ਾਜ਼ਿਲਕਾ



ਦਫਤਰ ਸੀਨੀਅਰ ਮੈਡੀਕਲ ਅਫਸਰ, ਸੀ.ਐਚ.ਸੀ. ਸੀਤੋ ਗੁੰਨੋ।



ਸੇਵਾ ਵਿਖੇ,

ਸਿਵਲ ਸਰਜਨ,

ਫਾਜ਼ਿਲਕਾ।

ਪੱਤਰ ਨੰਬਰ 2022/ 1519

ਮਿਤੀ 15/11/2022

ਵਿਸ਼ਾ : Order passed by Hon'ble NGT in Q.A. No. 346 of 2022 in the matter of H.C. Arora
Vs State of Punjab & Ors.

ਹਵਾਲਾ ਆਪਜੀ ਦੇ ਦਫਤਰ ਦੇ ਪਿੱਠ ਅੰਕਟ ਨੰਬਰ 22/2661-64 ਮਿਤੀ 09/11/2022 ਦੇ ਸੰਬੰਧ ਵਿੱਚ ਵਿੱਚ ਮਿਤੀ 14/11/2022 ਨੂੰ ਪਿੰਡ ਧਰਾਂਗਵਾਲਾ ਵਿਖੇ 0 ਤੋ 14 ਸਾਲ ਦੇ ਬੱਚਿਆ ਦਾ ਚੈਕਅਪ ਗਠਿਤ ਟੀਮ ਦੁਆਰਾ ਕੀਤਾ ਗਿਆ। ਜਿਸ ਵਿੱਚ ਹਾਜਰ ਹੋਏ ਬੱਚਿਆ ਦੀ ਚੈਕ ਲਿਸਟ ਇਸ ਪੱਤਰ ਨਾਲ ਨੱਥੀ ਕਰਕੇ ਆਪਜੀ ਨੂੰ ਭੇਜੀ ਜਾ ਰਹੀ ਹੈ।

Senior Medical Officer,
U.C. CHC Sitto Gunno, Feroze
ਦਿ. ਸੀ.ਐਚ.ਸੀ. ਸੀਤੋਗੁੰਨੋ।

CAMP AT VILLAGE DHARANGWALA (DIST FAZILKA) DATED 14/11/2022

NAME	ADDRESS	AGE	SEX	HEIGHT	WEIGHT	CHIEF COMPLAINTS	BIRTH HISTORY	SIGNIFICANT FINDINGS	DIAGNOSIS	IS THIS DISEASE ENTITY POSSIBLE WITH CONTAMINATED WATER	MOBILE NO	ADHAR NO
1 VARUN S/O RAI SINGH	DHARANG WALA	1 YEAR	MALE	68 CM	6 KG	LOSS OF NECK HOLDING AND UNABLE TO SIT/ STAND	TERM/ NORMAL DELIVERY/ DELAYED CRIED	HEAD CIRCUMFERENCE 39 CM UNABLE TO HOLD THE NECK ON VENTRAL SUSPENSION NO SALIVATION FROM ORAL CAVITY NO FISTING	MICROCEPHALY WITH NEUROLOGICAL REGRESSION	NO	9558856174	
2 PRAECHI D/O SOHAN LAL	DHARANG WALA	3 YEARS	FEMALE	94 CM	12.8 KG	WEAKNESS OF LEFT UPPER AND LOWER LIMBS SINCE BIRTH, SWELLING AROUND THE UMBILICUS	TERM/ CRIED IMMEDIATE AFTER BIRTH/ NORMAL DELIVERY	NO HISTORY OF SEIZURE DISORDER DECREASED TONE IN LEFT UPPER AND LOWER LIMBS, MUSCLE MASS NORMAL IN ALL LIMBS REDUCIBLE SWELLING PRESENT ABOVE THE UMBILICUS	LEFT HEMIPARESIS WITH PARAOUMBILICAL HERNIA	NO	9529453500	8347-6963-5549
3 GURNISHAN SINGH S/O IBBAL SINGH	DHARANG WALA	3 YEARS	MALE	83 CM	10.3 KG	DROPPING OF RIGHT UPPER EYE LID SINCE BIRTH	TERM/ CRIED IMMEDIATE AFTER BIRTH/ NORMAL DELIVERY, BIRTH ORDER FOURTH	DROPPING OF UPPER EYE LID PRESENT	CONGENITAL RIGHT EYE PTOSIS	NO	9646318960	
4 MAHARAJI SINGH S/O SUKHCHEMIN SINGH	DHARANG WALA	4 YEARS	MALE	103 CM	15 KG	DECREASED VISION	TERM/ CRIED IMMEDIATE AFTER BIRTH / NORMAL DELIVERY	BOTH EYES WERE WHITE AT THE TIME OF BIRTH GET OPERATED FROM PGI CHANDIGARH FOR THIS ILLNESS	CONGENITAL LEUCOCORIA BOTH EYES	NO	9056551290	7078-3020-4652
5 YUNRAJ S/O RAJMEH KUMAR	DHARANG WALA	5 YEARS	MALE	97 CM	13.6 KG	DELAYED MILK STONE, UNABLE TO SPEAK	PRE TERM / DELAYED CRIED/ DELIVERED BY CAESAREAN SECTION/ BIRTH ORDER SECOND	LOW SET EARS, PROTRUDING TONGUE WITH THE OPEN MOUTH, HEAD CIRCUMFERENCE 46 CM	DYSMORPHISM WITH MICROCEPHALY	NO	9780458749	5203-2734-4627
6 MANISH KUMAR S/O JASPAL	DHARANG WALA	5 YEARS	MALE	109 CM	15 KG	UNABLE TO SPEAK SINCE BIRTH	TERM/ CRIED IMMEDIATE AFTER BIRTH/ NORMAL DELIVERY, BIRTH ORDER SECOND	HISTORY OF DELAYED MILD STONE PRESENT POOR ACADEMIC PERFORMANCE	INTELLECTUAL DISABILITY	NO	9914318005	
7 NEHA SHARMA D/O NARESH KUMAR	DHARANG WALA	6 YEARS	FEMALE	106 CM	14.1 KG	LEFT EYE BLIND SINCE BIRTH	TERM/ CRIED IMMEDIATE AFTER BIRTH/ NORMAL DELIVERY,	IN THE ANTENATAL HISTORY MOTHER HAVE NO FEVER/ RASH DURING THE PREGNANCY WHITE EYE ON EXAMINATION PRESENT	CONGENITAL CATARACT LEFT EYE	NO	7707850111	5945-2655-2970

CAMP AT VILLAGE DHARANGWALA (DISTT FAZILKA) DATED 14/11/2022

NAME	ADDRESS	AGE	SEX	HEIGHT	WEIGHT	CHIEF COMPLAINTS	BIRTH HISTORY	SIGNIFICANT FINDINGS	DIAGNOSIS	IS THIS DISEASE ENTITY POSSIBLE WITH CONTAMINATED WATER	MOBILE NO	ADHAR NO
9) BIPANKU S/O RAU	DHARANG WALA	6 YEARS	MALE	114 CM	17 KG	UNABLE TO WALK/ STAND	PRE TERM/ DELAYED CRIED/ DELIVERED BY CAESAREAN SECTION/ BIRTH ORDER SECOND	REMAINED ADMITTED IN HOSPITAL FOR ONE MONTH AFTER BIRTH ORTHOPADIC SURGICAL SCARS PRESENT ON THE BOTH LOWER LIMBS BILATERAL LOWER LIMBS TONES INCREASED, KNEE AND ANKLE JERK EXAGGERATED	CEREBRAL PALSY (DIPLEGIA)	NO	9781877272	5597-2652-4285
9) DEV DUTT S/O HANS RAU	DHARANG WALA	8 YEARS	MALE	125 CM	25.3	START TO SPEAK AT 5 YEARS OF AGE, DECREASE LEARNING	TERM/ NORMAL DELIVERY/ DELAYED CRIED/ BIRTH ORDER FIRST	DELAYED MILE STONE, POOR ACADEMIC PERFORMANCE	INTELLECTUAL DISABILITY	NO	8847304002	9596-3472-9356
10) DEEPAK S/O RAU SAHAE	DHARANG WALA	10 YEARS	MALE	139 CM	31 KG	UNABLE TO SIT ON FEET	TERM/ NORMAL DELIVERY/ DELAYED CRIED	HISTORY OF ORTHOPATHIC TREATMENT PRESENT TONE INCREASED IN LOWER LIMBS REFLEXES EXAGGERATED	CEREBRAL PALSY	NO	6283691741	9326-4656-1360
11) KABAN SINGH S/O SUDHA SINGH	DHARANG WALA	11 YEARS	MALE	146 CM	33.6	DECREASED LEARNING SINCE BIRTH	TERM/ NORMAL DELIVERY/ DELAYED CRIED/ BIRTH ORDER SECOND,	AT BIRTH REMAINED ADMITTED FOR 4 DAYS, DELAYED MILE STONE. POOR ACADEMIC PERFORMANCE	INTELLECTUAL DISABILITY	NO	9988603552	6387-3902-8129
12) NEEBAJ KUMAR S/O SUBHASH CHAND	DHARANG WALA	11 YEARS	MALE	147 CM	29.5 KG	UNABLE TO SPEAK NORMAL	TERM/ CRIED IMMEDIATE AFTER BIRTH/ NORMAL DELIVERY	DELAYED MILE STONE, POOR LANGUAGE COMMAND	STUTTERING	NO	9501241776	3920-8783-3576
13) KANCHAN D/O LAL CHAND	DHARANG WALA	11 YEARS	FEMALE	126 CM	24.6 KG	SLOW LEARNING AND SPEAKING	TERM/ DELAYED CRIED/ NORMAL DELIVERY	CHILD TAKEN THE ANTI CONVULSANT MEDICINE FOR TWO YEARS TWO YEARS BACK	INTELLECTUAL DISABILITY (PATIENT HAVE THE DISABILITY CERTIFICATE OF 75%)	NO	9988135480	3800-9458-0391
14) LUCKY S/O CHARAN DASS	DHARANG WALA	11 YEARS	MALE	119 CM	22.1 KG	HEIGHT NOT INCREASING	TERM/ CRIED IMMEDIATE AFTER BIRTH/ NORMAL DELIVERY	HEIGHT BELOW AS PER AGE	SHORT STATURE	NO	9023966205	4384-7408-6674

Dr. Manish Kumar
 Medical Officer
 (Physician)
 SDH Abohar

(R)MST-1
 14/11/2022
 Dr. Naveen Mittal
 Medical Officer
 (Paediatrics)
 CHC SITO GUANO

Dr. Sameer Mittal
 17/11/22
 Medical Officer
 (Orthopaedics)
 SDH Abohar

NAME	ADDRESS	AGE	SEX	HEIGHT	WEIGHT	CHIEF COMPLAINTS	BIRTH HISTORY	SIGNIFICANT FINDINGS	DIAGNOSIS	IS THIS DISEASE ENTITY POSSIBLE WITH CONTAMINATED WATER	MOBILE NO	ADHAR NO
15 MANPREET S/O SAHI RAM	DHARANG WALA	12 YEARS	MALE	166 CM	49.6 KG	DELAYED HEARING AND SPEAKING	TERM/ DELAYED CRIED/ NORMAL DELIVERY	DELAYED MILE STONE, POOR ACADEMIC PERFORMANCE	DELAIED MILE STONE, INTELLECTUAL DISABILITY WITH THE CONGENITAL SEIZURE DISORDER	NO	6284839302	7951-3136-5819
16 KUMAR D/O RAJ KUMAR	DHARANG WALA	13 YEARS	FEMALE	145 CM	31 KG	WHITE EYE SINCE BIRTH	TERM/ CRIED IMMEDIATE AFTER BIRTH/ NORMAL DELIVERY,	IN THE ANTENATAL HISTORY MOTHER HAVE NOT HISTORY OF FEVER/ RASH DURING THE PREGNANCY	CONGENITAL CATARACT RIGHT EYE (PATIENT HAVE THE DISABILITY CERTIFICATE OF 30%)	NO	7589124112	7345-0755-6647
17 RAHUL S/O VED PARKASH	DHARANG WALA	13 YEARS	MALE	139 CM	24.5 KG	SLOW LEARNING AND SPEAKING	TERM/ DELAYED CRIED/ NORMAL DELIVERY	DELAYED MILE STONE, POOR LANGUAGE COMMAND	INTELLECTUAL DISABILITY (PATIENT HAVE THE DISABILITY CERTIFICATE OF MORE THAT 55%)	NO	3556970446	6082-0432-8225
18 DAVINDER SINGH S/O SUKHDEV SINGH	DHARANG WALA	13 YEARS	MALE	166 CM	43.1 KG	SLOW LEARNING	TERM/ CRIED IMMEDIATE AFTER BIRTH/ NORMAL DELIVERY	DELAYED MILE STONE, POOR LANGUAGE COMMAND	INTELLECTUAL DISABILITY	NO	6239058653	5553-7336-8422
19 PARVEEN S/O RAJ II LAL	DHARANG WALA	13 YEARS	MALE	142 CM	36 KG	SWELLING ON LEFT LOWER LIMB FOR TWO MONTHS	TERM/ CRIED IMMEDIATE AFTER BIRTH/ NORMAL DELIVERY	TENDERNESS WITH SWELLING PRESENT ON LEFT TIBIA	EXOSTOSIS LEFT TIBIA	NO	9023078146	8254-7371-9222
20 DEEPIKA D/O BALDEV SINGH	DHARANG WALA	15 YEARS	FEMALE	165 CM	43 KG	WEAKNESS OF RIGHT UPPER AND LOWER LIMB SINCE BIRTH	TERM/ DELAYED CRIED/ NORMAL DELIVERY	HISTORY OF BIRTH ASPHYXIA PRESENT WITH THE SEIZURE DISORDER RIGHT UPPER AND LOWER LIMB TONE INCREASED	POST POLOUS RESIDUAL PARALYSIS (PATIENT HAVE THE CERTIFICATE OF 80% DISABILITY)	NO	6283044677	5071-1377-7079

CAMP AT VILLAGE DHARANGWALA (DISTT FAZILKA) DATED 14/11/2022

ਦਫਤਰ ਉਪ-ਡਾਇਰੈਕਟਰ ਬਾਗਬਾਨੀ, ਅਬੋਹਰ
 ਫਾਜ਼ਿਲਕਾ ਰੋਡ, ਨਵੀਂ ਦਾਣਾ ਮੰਡੀ, ਅਬੋਹਰ ਜਿਲ੍ਹਾ ਫਾਜ਼ਿਲਕਾ
 ਫੋਨ ਨੰਬਰ :- 01634-221250
 E-mail ID :- ddlhabohar@yahoo.com

ਸੇਵਾ ਵਿਖੇ,

ਮਾਨਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
 ਫਾਜ਼ਿਲਕਾ।

ਨੰ:.....1665...../ਮਿਤੀ.....14/11/2022

ਵਿਸ਼ਾ :- ਪਿੰਡ ਧਰਾਂਗਵਾਲਾ ਵਿਖੇ ਮਿਤੀ 14/11/2022 ਨੂੰ ਦੌਰਾ ਕਰਨ ਸਬੰਧੀ।

ਕਾਲ :- ਆਪ ਜੀ ਦਾ ਪੱਤਰ ਨੰ: 500/ਐਮ-2 ਮਿਤੀ 11/11/2022

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਤੇ ਹਵਾਲੇ ਦੇ ਸਬੰਧੀ ਵਿੱਚ ਬੇਨਤੀ ਹੈ ਕਿ ਮਹੀਨਾ ਮਾਰਚ 2022 ਦੇ ਪਿੰਡਲੇ ਪੱਦਰਵਾੜੇ ਦੇਰਾਨ ਤਾਪਮਾਨ (Temprature) ਵਿੱਚ ਹੋਏ ਅਚਾਨਕ ਵਾਧੇ ਕਾਰਨ ਉਸ ਸਮੇਂ ਫੁੱਲਾਂ ਦੀ ਅਵਸਥਾ ਤੇ ਆਏ ਸਿਟਰਸ ਦੇ ਬਾਗਾਂ ਦੇ ਫੁੱਲਾਂ ਵਿੱਚ ਪਰਪਰਾਗਣ (Pollination) ਦੀ ਕਿਰਿਆ ਮੁਕੰਮਲ ਨਾ ਹੋਣ ਕਰਕੇ ਬਾਗਾਂ ਵਿੱਚ ਫਲ ਘੱਟ ਹੋ ਰਿਹਾ ਹੈ, ਜਿਸ ਕਰਕੇ ਬੂਟਿਆਂ ਨੂੰ ਫਲ ਘੱਟ ਲੱਗਾ ਹੈ। ਨਹਿਰੀ ਪਾਣੀ ਦੀ ਘਾਟ/ਕਮੀ ਕਾਰਣ ਇਸ ਨੁਕਸਾਨ ਵਿੱਚ ਹੋਰ ਵਾਧਾ ਹੋਇਆ ਹੈ। ਇੰਥੇ ਵਰਨਣ ਯੋਗ ਹੈ ਕਿ ਸਿਟਰਸ ਦੇ ਬਾਗ ਪਾਣੀ ਦੀ ਮਾਤੀ ਕੁਆਲਟੀ ਕਰਕੇ ਚੰਗੀ ਪਰਫਾਰਮੈਂਸ ਨਹੀਂ ਦਿੰਦੇ। ਜਿੱਥੇ ਤੱਕ ਪ੍ਰਦੂਸ਼ਿਤ ਪਾਣੀ ਨਾਲ ਸਿਟਰਸ ਦੇ ਬਾਗਾਂ ਦੇ ਨੁਕਸਾਨ ਦਾ ਸਵਾਲ ਹੈ, ਉਸ ਸਬੰਧੀ ਨਹਿਰੀ ਪਾਣੀ ਦੇ ਟੈਸਟ ਰਿਪੋਰਟ ਦੇ ਅਧਾਰ ਤੇ ਹੀ ਅਸਲ ਕਾਰਨਾਂ ਦਾ ਪਤਾ ਲੱਗ ਸਕਦਾ ਹੈ।

ਮਹਿੰਦਰਾ ਬਲ. ਵਟਰ ਬਲ.
 ਡਿਪਟੀ ਡਾਇਰੈਕਟਰ ਬਾਗਬਾਨੀ,
 ਅਬੋਹਰ।

ਦਫਤਰ ਉਪ-ਡਾਇਰੈਕਟਰ ਬਾਗਬਾਨੀ, ਅਬੋਹਰ
ਫਾਜ਼ਿਲਕਾ ਰੋਡ, ਨਵੀ ਦਾਣਾ ਮੰਡੀ, ਅਬੋਹਰ ਜਿਲ੍ਹਾ ਫਾਜ਼ਿਲਕਾ

ਫੋਨ ਨੰਬਰ :- 01634-221250

E-mail ID :- ddhabohar@yahoo.com

ਸੇਵਾ ਵਿਖੇ,

ਵਾਤਾਵਾਰਣ ਇੰਜੀਨੀਅਰ,
ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ,
ਰਿਜਨਲ ਦਫਤਰ, ਫਰੀਦਕੋਟ

ਨੰ: 1708/ਮਿਤੀ 18-11-2022

ਵਿਸ਼ਾ :- ਧਰਾਂਗਵਾਲਾ ਮਾਈਨਰ ਦੀ ਵਾਟਰ ਕੁਆਲਟੀ ਦਾ ਸਿਟਰਸ ਦੇ ਬਾਗਾਂ ਉਤੇ ਪ੍ਰਭਾਵ ਸਬੰਧੀ।

ਹਵਾਲਾ :- ਆਪ ਜੀ ਦਾ ਪੱਤਰ ਨੰਬਰ 6818 ਮਿਤੀ 18/11/2022

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਤੇ ਹਵਾਲੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਆਪ ਜੀ ਵੱਲੋਂ ਮਿਤੀ 10/11/2022 ਨੂੰ ਇਕੱਤਰ ਕੀਤੇ ਗਏ ਧਰਾਂਗਵਾਲਾ ਮਾਈਨਰ ਦੇ ਪਿੰਡ ਧਰਾਂਗਵਾਲਾ ਦੇ ਆਉਟਲੇਟ ਤੋਂ ਪਾਣੀ ਦੇ ਸੈਂਪਲ ਦੀ ਪਰਖ ਰਿਪੋਰਟ ਦੇ ਸਬੰਧ ਵਿੱਚ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਇਸ ਰਿਪੋਰਟ ਨੂੰ ਵਾਚਣ ਤੇ ਇਹ ਪਾਇਆ ਗਿਆ ਹੈ ਕਿ ਇਸ ਰਿਪੋਰਟ ਵਿੱਚ ਦਰਜ ਪੈਰਾਮੀਟਰ ਜਿਵੇਂ ਕਿ ਪੀ.ਐਚ, EC ਅਤੇ SAR ਦੀ ਵੈਲਿਯੂ Permissible Limit ਵਿੱਚ ਹਨ ਅਤੇ ਇਸ ਪਾਣੀ ਨੂੰ ਸਿਟਰਸ ਦੇ ਬਾਗਾਂ ਵਿੱਚ ਵਰਤਣ ਤੇ ਕੋਈ ਮਾੜਾ ਪ੍ਰਭਾਵ ਨਹੀ ਪੈਂਦਾ ਹੈ ।

ਮੁਦਰਾ 18/11/22
ਉਪ-ਡਾਇਰੈਕਟਰ ਬਾਗਬਾਨੀ,
ਅਬੋਹਰ ।

**PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN, NABHA ROAD, PATIALA
GROUNDWATER ANALYSIS REPORT**

SW- 1715A/ H.O.Lab./ G.W. Monitoring/2023
ULR-TC70451800000006443A
Surface Water sample collected from Village Dharangwala, Fazilka.
Er. Aushpreet Singh, AEE, Er. Rakesh Kumar, JEE
Environmental Engineer, RO, Faridkot
09.05.2023
10.05.2023
10.05.2023 to 18.05.2023

As per relevant parts of IS:3025, IS:1622 & Methods of APHA

1. Laboratory Sample No.
2. ULR Number
3. Name of Industry
4. Name of Sample collecting Officer
5. Designation of authorizing Test
6. Date & Time of Sample collection
7. Date & Time of Sample receipt in Lab.
8. Period of Analysis
9. Test Methods
10. Results

Sl. no.	Sample no.	Color	Odor	pH	EC µs/cm	TDS mg/l	TFS mg/l	TH mg/l	Ca mg/l	Mg mg/l	F mg/l	NO3- N mg/l	Cl mg/l	SO4 mg/l	T.Alk mg/l	Na mg/l	K mg/l	SAR	%Na	B mg/l	Fe mg/l	Zn mg/l	DO mg/l	TSS mg/l
1	From Dharangwala Miner at pully on Road from Dharangwala to Kundal	BDL	Odorless	7.6	293	172	149	67	12	9	BDL	BDL	15	11	152	24	3	0.90	26.3	BDL	BDL	BDL	8.4	29

Note: 1) COD, BOD, Turb, T.Coli, F.Coli, TKN, Amm.N, Free. Ammonia, P.Alk, S2- and PO4 were BDL in all the samples.
2) As. Hg, Ni, Cu, T.Gr, Cd, & Pb, Ch., Al, Ba, Be, CN, Mn, Se, Ag, Mo were BDL.
3) BDL means below method Detection Limit.

Sl. No: 11832-34
Copy of the above is forwarded to the:-
The Chief Environmental Engineer (Water), Punjab Pollution Control Board, Ludhiana.
The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-Bathinda.
The Environment Engineer, Punjab Pollution Control Board, Regional Office, Faridkot

Dt. 22-5-23

MIS
Scientific Officer
18/5/23

R. Khatwal
Asst. Scientific Officer
18/5/23

SAJAE...JEE...
ਨਵੀਂ ਭਾਵ
[Signature]
ਜਿਠੋਂ ਦਿੱਤੀ
[Signature]



PUNJAB POLLUTION CONTROL BOARD VATAVARAN BHAVAN, NABHA ROAD, PATIALA
GROUNDWATER ANALYSIS REPORT

GW-319-321/ H.O.Lab./ G.W. Monitoring/2023
ULR-TC70451800000006449

Ground Water sample collected from Village Dharangwala, Fazilka.

Er. Aushpreet Singh, AEE, Er. Rakesh Kumar, JEE
Environmental Engineer, RO, Faridkot

09.05.2023

10.05.2023

10.05.2023 to 25.05.2023

As per relevant parts of IS:3025, IS:1622 & Methods of APHA

1. Laboratory Sample No.
 2. ULR Number
 3. Name of Industry
 4. Name of Sample collecting Officer
 5. Designation of authorizing Test
 6. Date & Time of Sample collection
 7. Date & Time of Sample receipt in Lab.
 8. Period of Analysis
 9. Test Methods
- Results

Sample no.	pH	Color (P.C.U)	Odour	EC $\mu\text{s/cm}$	TDS mg/l	TFS mg/l	TH mg/l	Ca mg/l	Mg mg/l	F mg/l	NO ₃ -N mg/l	Cl mg/l	SO ₄ mg/l	T.A.H. mg/l	Na mg/l	K mg/l	SAR	%Na	B mg/l	Fe mg/l	Zn mg/l	COD	PO ₄
Government Primary School Dharangwala	7.0	BDL	Odourless	6515	3901	3319	2329	476	340	0.9	3.2	2048	392	236	428	72	7.89	52.2	BDL	3.5	BDL	153	BDL
In the near of Dh. Devi Lal S/o Soni Ram of Dharangwala	7.3	BDL	Odourless	8245	4943	4207	4791	1156	462	0.8	4.9	2145	431	260	493	96	5.09	33.0	BDL	0.20	BDL	182	0.33
In the near of Sh. Raj Kumar S/o Devi Lal of Dharangwala	6.9	BDL	Odourless	2702	1591	1358	1120	188	158	0.5	2.8	707	102	410	145	41	1.13	8.8	BDL	0.28	6.6	75	0.18

- 1) TSS, BOD, Turb, T.Coli, F.Coli, TKN, Amm.N, Free Ammonia, P.Alk, S₂- were BDL in all the samples.
2) As. Hg, Ni, Cu, T.Cr, Cd, & Pb, Ch, Al, Ba, Be, CN, Mn, Se, Ag, Mo were BDL.
3) BDL means below method Detection Limit.

File No: 72061-63

Copy of the above is forwarded to the:-
1. Chief Environmental Engineer (Water), Punjab Pollution Control Board, Ludhiana.
2. Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-Bathinda.
3. Environment Engineer, Punjab Pollution Control Board, Regional Office, Faridkot

SWAEE.....JEE.....

ਕਰੀ ਡਾਕ

ਕੋਮਿ

ਦਿੱਤੇ ਦਿੱਤੀ:

11/5/23



Scientific Officer

Dt. 25-5-23

Asst. Scientific Officer